

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 07

C.P. (IB)/472(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **01.05.2024**

NAME OF THE PARTIES : **M/s Koncepts Interior**

VS

**Praxis Home Retail Ltd (Hometown
Design and Build)**

For OC : Adv. Rochelle Fernandes i/b Mhatre Law Associates

For CD : Adv. Ankita Yadav i/b Link Legal

Section 9 of IBC

ORDER

- 1.This is a transferred matter from Court II.
- 2.Counsel for OC submits that this matter was already heard in detail by Court II yesterday and stands adjourned for filing written submissions, which is seconded by the Counsel for CD.
- 3.In view of the above, both the Counsel for OC and CD jointly request that the matter be continued to be dealt with by Court II. Thus, Registry is directed to return the matter to Court II for consideration. Both Counsel may mention before Court II. **No further listing of this matter be made before us unless otherwise ordered by the Hon'ble President.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)